## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1423/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Ultratech Cement Limited

V/s

Shah Group Builders Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Adv. Tarmay Kelkar i/b Adv. Sahil Mahajan	Adv. for Petitioner.	21/11/17
A	dv. sonam s. Januale i/b dv. Jayesb	Adv. for Respondent.	21/11/17

ORDER CP No.1423/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 28.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)